



In The High Court of Manipur at Imphal

[CAUSELIST FOR MONDAY, THE 18TH FEBRUARY, 2019]

COURT SITS FROM 10.30. A.M. TO 1.15 P.M. : : 2.00 P.M. TO 4.15 P.M.

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 3

BEFORE

HON'BLE MR JUSTICE KH NOBIN SINGH

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>MOTION</u>				
1)	MC(Review.Pet.)/2/2019	L SARNABATI DEVI Vs STATE OF MANIPUR AND 2 ORS	MS. T VICTORIA MR. TH KHAGEMBA	GA
2)	With Review.Pet./3/2019	L SARNABATI DEVI Vs STATE OF MANIPUR AND 2 ORS	MS. T VICTORIA MR. TH KHAGEMBA	GA
3)	WP(C)/82/2019 WITH CAVEAT 249/2018, CAVEAT 275/2018	SMT KARONG KIPNU KOM Vs STATE OF MANIPUR AND 3 ORS	MS MONIKA MS. BABITA TH	GA
4)	With WP(C)/88/2019 WITH CAVEAT 249/2018, CAVEAT 275/2018	SMT KARONG KIPNU KOM Vs STATE OF MANIPUR AND 5 ORS	Ms MONIKA MS. BABITA TH	GA
5)	WP(C)/100/2019	BINAPANI DEVI KONGBRAILATPAM AND ANR Vs STATE OF MANIPUR AND 2 ORS	MS MONIKA MS. BABITA TH	MR. M DEVANANDA GA
6)	WP(C)/102/2019	MUTUM (N) KHURAIJAM (O) PEMUTI @ BEMOTI DEVI AND ANR Vs STATE OF MANIPUR AND 5 ORS	MR A PETER MR. H MAIPAKSANA MR. L SEITYANDRA	GA

7)	WP(C)/113/2019	KOIJAM KANGLEMBA SINGH AND ANR Vs STATE OF MANIPUR AND 2 ORS	MS GEETARANI WAIKHOM Mr NG JOTINDRA LUWANG	AG
8)	WP(C)/120/2019	L TOMBA SINGH Vs STATE OF MANIPUR AND ANR	MR. M HEMCHANDRA	GA
9)	WP(C)/122/2019	ZENITH BEGUM Vs STATE OF MANIPUR AND 2 ORS	MR. TH BABLOO MR K KUNJAKISHORE MR. H HENARY MS M NEELAN DEVI MR. H BIRAMANI	MR S SURESH, ASG GA
10)	WP(C)/124/2019	K DAVID KHRASI Vs STATE OF MANIPUR AND 3 ORS	MR. S DIJESHWOR MR. N BIPIN MR. A ARUNKUMAR MR. S GUNABANTA MR. HS PAONAM	MS JOAN N KIPGEN MR S RUPACHANDRA, ADL AG

ADMISSION

11)	WP(C)/1037/2015	MD AKHTAR HUSSAIN Vs UNION OF INDIA AND 3 ORS	MR. TH KHAGEMBA MR. P JACOB MR. KH TARUNKUMAR	MR. S RUPACHANDRA, ASG MR ASG
12)	With WP(C)/959/2015	RAJKUMAR Vs UNION OF INDIA AND 2 ORS	MR. TH KHAGEMBA MR. P JACOB KH TARUNKUMAR	MR. S RUPACHANDRA, ASG MR S SAMARJEET CGC ASG
13)	WP(C)/540/2017	LETKHOPAO LHOUEM Vs UNION OF INDIA	MR. M DEVANANDA	MR S SURESH, ASG MR ASG
14)	With WP(C)/539/2017	KH MEGHO SINGH Vs UNION OF INDIA	MR. M DEVANANDA	Mr S SURESH, ASG Mr ASG
15)	With WP(C)/551/2017	L MEETEINGAMBA MEETEI Vs UNION OF INDIA	MR. M DEVANANDA	Mr S SURESH, ASG ASG
16)	With WP(C)/552/2017	N BALESWAR Vs UNION OF INDIA	MR. M DEVANANDA	Mr ASG
17)	With WP(C)/553/2017	S MANICHOUSINGH Vs UNION OF INDIA	MR. M DEVANANDA	Mr ASG
18)	WP(C)/700/2017 WITH WP(C) 555/2014 (D/O), REVIEW.PET 12/2017 (D/O),REVIEW.PET 8/2017 (D/O) CR 970/1996 (D/O)	VIRENDRA RAJKUMAR Vs STATE OF MANIPUR	Mr DR RK DEEPAK	GA
19)	WP(C)/984/2017	KSHETRIMAYUM ABER SINGH Vs STATE OF MANIPUR	MR. Y NIRMOLCHAND	MR. P TOMCHA MS SANGEETA DAIMEI MRS. L KIRANMALA AK BIJIYARANI Y JEEBITA S ROMA PH SANDHYARANI GA

20)	With WP(C)/1039/2018	THE KAKCHING MUNICIPAL COUNCIL Vs STATE OF MANIPUR	JEEBITA AK BIJIYARANI Ms SANGEETA DAIMEI PH SANDHYARANI MRS. L KIRANMALA MR. P TOMCHA	MR. Y NIRMOLCHAND MR. L RAJU MR. U AUGUSTA GA
21)	WP(C)/991/2017	N BINESHKUMAR SINGH Vs STATE OF MANIPUR	MR BOBOY POTSANGBAM, JR.S.C.	MR. HS PAONAM MR. N BIPIN GA
22)	Review.Pet./4/2018	BISHNWAMBHAR BANAI Vs THE UNION OF INDIA	MR. KH LUPENJIT MR DAVID BOON MR A ROMESH MR. A MOHENDRO	MR S SURESH, ASG
23)	With MC(Review.Pet.)/5/2018	THE UNION OF INDIA Vs SHRI BISHWAMBHAR BANAI	KR PAMEI	Mr DAVID BOON
24)	WP(C)/197/2018	THE PRESIDENT MANIPUR VETERAN FOOTBALL ASSOCIATION Vs STATE OF MANIPUR	MR. TH MODHU	MR. M DEVANANDA MR. LENIN HIJAM DY A.G GA
25)	WP(C)/323/2018	K BHEIGYACHANDRA SINGH Vs STATE OF MANIPUR	MS. BABITA TH	GA
26)	WP(C)/420/2018	KAMALA LOUSHAMBAM Vs STATE OF MANIPUR	MR. M HEMCHANDRA	MR. A MOHENDRO MR. KH LUPENJIT MR A ROMESH GA
27)	With MC(WP(C))/353/2018	SMT KAMALA LOUSHAMBAM Vs STATE OF MANIPUR AND 2 ORS	MR. M HEMCHANDRA	GA
28)	With WP(C)/835/2017	SMT. KAMALA LOUSHAMBAM Vs STATE OF MANIPUR	MR. M HEMCHANDRA	GA
29)	WP(C)/518/2018 WITH WP(C) 876/2017 (D/O)	SHRI NGAIRANGBAM PRIYOGOPAL SINGH Vs STATE OF MANIPUR	MR. HS PAONAM	MR. LENIN HIJAM DY A.G MR. L SEITYANDRA MR. BP SAHU
30)	With WP(C)/33/2019 WITH WP(C) 876/2017 (D/O)	SHRI R.K MOMBISANA SINGH Vs THE RESERVE BANK OF INDIA AND 33 ORS	MR. L ROJESHON MR. AJOY PEBAM	Mr D JULIUS RIAMEI GA
31)	With WP(C)/47/2019 WITH WP(C) 876/2017 (D/O)	YENGGHOKPAM BUDHI MEETEI Vs STATE OF MANIPUR	Mr IROM DENNING MR. I LALITKUMAR	Mr D JULIUS RIAMEI GA
32)	With MC(WP(C))/220/2018 WITH WP(C) 876/2017 (D/O)	SHRI R.K MOMBISANA SINGH Vs STATE OF MANIPUR	MR. AJOY PEBAM	MR. S GUNABANTA
33)	With WP(C)/775/2017 WITH WP(C) 876/2017 (D/O)	SHRI R.K. MOMBISANA SINGH Vs STATE OF MANIPUR	MR. AJOY PEBAM	GA

34)	With WP(C)/805/2017 WITH WP(C) 876/2017 (D/O)	SMT. G. THARAKSANA DEVI Vs STATE OF MANIPUR	MR. HS PAONAM	ADDL GA
35)	With WP(C)/826/2017 WITH WP(C) 876/2017 (D/O)	SHRI RK. MOMBISANA SINGH Vs STATE OF MANIPUR	MR. AJOY PEBAM	GA
36)	With WP(C)/875/2017 WITH WP(C) 876/2017 (D/O)	SHRI NGAIRANGBAM PRIYOGOPAL SINGHG Vs STATE OF MANIPUR	MR. HS PAONAM	GA
37)	With WP(C)/877/2017 WITH WP(C) 876/2017 (D/O)	SHRI NGAIRANGBAM PRIYOGOPAL SINGH Vs STATE OF MANIPUR	MR. HS PAONAM	GA
38)	With WP(C)/943/2017 WITH WP(C) 876/2017 (D/O)	SAIKHOM IBOCHOU SINGH Vs STATE OF MANIPUR	MR. AJOY PEBAM	GA
39)	WP(C)/543/2018	SHRI MAYANGLAMBAM CHITARANJAN SINGH Vs STATE OF MANIPUR	JYOTSANA PRIYA MR. K ROZHAN MR. M DEVANANDA	GA
40)	WP(C)/583/2018	DR. NONIBALA KHUMANTHEM Vs STATE OF MANIPUR	SABANA A BENARANI MR NG BRAJAKUMAR MR. H GENANANDA	MR. K JAGAT, GA
41)	WP(C)/639/2018	DR. ASAMANJA CHATTORAJ Vs THE UNION OF INDIA	MR IROM DENNING ANGELINA NAOREM KH ROZHAN MR. I LALITKUMAR	MR. L ANAND MR B KIRANKUMAR MR S SURESH, ASG
42)	With MC(WP(C))/380/2018	ASAMANJA CHATTORAJ Vs GN QAZI AND 8 ORS	Ms AYANGLEIMA	MR. L ANAND
43)	WP(C)/647/2018	MOIRANGTHEM CHANDRASEKHAR SINGH Vs HONBLE SPEAKER MLA	SANASAM LOKHENDRO MR. S BISWAJIT	MR. P TAMPHAMANI
44)	With WP(C)/69/2018	MD FAJUR RAHIM Vs MANIPUR LEGISLATIVE ASSEMBLY	MR. A ROMMEL MR. N IBOTOMBI	MR. S CHITARANJAN MR. TAMPHAMANI MR. N KUMARJIT MR. M NILACHANDRA
45)	With WP(C)/70/2018	K MEGHACHANDRA SINGH Vs MANIPUR LEGISLATIVE ASSEMBLY	MR. A ROMMEL MR. N IBOTOMBI	MR. S CHITARANJAN MR. HS PAONAM MR. N BIPIN MR. N KUMARJIT MR. TAMPHAMANI MR. M NILACHANDRA
46)	With MC(WP(C))/317/2018	THE SPEAKER MANIPUR LEGISLATIVE ASSEMBLY Vs KEISHAM MEGHACHANDRA SINGH	MR. P TAMPHAMANI	X
47)	With MC(WP(C))/318/2018	THE SPEAKER MANIPUR LEGISLATIVE ASSEMBLY Vs MD. FAJUR RAHIM	MR. P TAMPHAMANI	X

48)	WP(C)/725/2018	SHRI PH. PARADESHI SHARMA Vs STATE OF MANIPUR	MR. M HEMCHANDRA	GA
49)	WP(C)/747/2018	L HOUKHOMANG Vs STATE OF MANIPUR	MS LS LUCY HOIKHOLAM MR. G KHUPCHINPAO	GA
50)	WP(C)/750/2018	PROF M. INDIRA DEVI Vs THE UNION OF INDIA	MR. S GUNABANTA MS. KSH HARICHHAYA MR. N BIPIN MR. HS PAONAM	MR S SURESH, ASG MR. BP SAHU
51)	WP(C)/809/2018	SHRI KSH RANJIT SINGH Vs STATE OF MANIPUR	MR. KH LUPENJIT MR DAVID BOON MR A ROMESH MR. A MOHENDRO	MR S SURESH, ASG GA
52)	WP(C)/834/2018	MANGTE KULACHAND KOM Vs STATE OF MANIPUR	MR KH JETON MEITEI SHEL SI BUNGSHEL M PUNYALAKSHMI CHANU MR. K MODHUSUDON	GA
53)	WP(C)/848/2018	SHRI VICISY SHIMRAY REPRESENTED BY YAMBEM SANJIT MEETEI Vs STATE OF MANIPUR	MR. I BIKRAMJIT MR. CH TANSEN MR. H CHANDRAJIT SHARMA	AYAN CHAKRABORTY MR. NG SOMORJIT L PINKY GA
54)	WP(C)/851/2018	NIKITA MIZAR Vs THE JAWAHARLAL NEHRU INSTITUTE OF MEDICAL SCIENCE (JNIMS)	AJMAL HUSSAIN TH ROHITKUMAR SINGH MR JUNO RAHMAN MR. M HEMCHANDRA	MR. S SASI SHAKIR KHAN MR. ROBINDRO MR. H AJIT MR. T RAJENDRA GA
55)	With WP(C)/110/2018	SINGAMAYUM RITA SHAHANI Vs JAWAHARLAL NEHRU INSTITUTE OF MEDICAL SCIENCES	MR. M HEMCHANDRA	GA
56)	With MC(WP(C))/165/2018	SINGAMAYUM RITA SHAHANI Vs THE JAWAHARLAL NEHRU INSTITUTE OF MEDICAL SCIENCES (JNIMS)	AJMAL HUSSAIN	MR. T RAJENDRA GA
57)	WP(C)/859/2018	KM ISHWORANI CHONGTHAM Vs STATE OF MANIPUR	MR. M JOHNY MR. KH AJIT MEGHA CH RANI MR. KH SANTA	GA
58)	WP(C)/903/2018	SHRI D. AKHAO Vs THE UNION OF INDIA	MR. S DIJESHWOR MR. N BIPIN MR. A ARUNKUMAR MR. S GUNABANTA MS. KSH HARICHHAYA MR. HS PAONAM	MR S SURESH, ASG MR TH HENBA GA
59)	WP(C)/920/2018	LUKRAM INDRAKUMAR SINGH Vs STATE OF MANIPUR	MR. L RAJU MR. U AUGUSTA MR. Y NIRMOLCHAND	MR. M HEMCHANDRA GA

60)	WP(C)/928/2018	SMT. KH LEIRANG DEVI Vs THE UNION OF INDIA	MS. L SILLORI MR. TH BABLOO	MR S SURESH, ASG S VIJAYANAND SHARMA GA
61)	With WP(C)/927/2018	M HENTHOI SINGH Vs THE UNION OF INDIA	MS. L SILLORI MR. TH BABLOO	Mr S SURESH, ASG GA
62)	WP(C)/983/2018	KONGBRAILATPAM (O) DASUMATI DEVI Vs STATE OF MANIPUR	MR. N BIREN	MRS MOMOTA DEVI OINAM, ADDL AG
63)	WP(C)/1023/2018	MOIRANGTHEM KARAMCHAND SINGH Vs STATE OF MANIPUR AND 2 ORS	TH REBATI KH TARUNKUMAR AMICUS CURIAE	GA
64)	WP(C)/1086/2018	KH DINAMANI SINGH Vs STATE OF MANIPUR AND 3 ORS	MR. M HEMCHANDRA	MS BEEDYASAREE M MRS MOMOTA DEVI OINAM, ADDL AG
65)	WP(C)/1115/2018	HEIGRUJAM WANGLENSANA Vs STATE OF MANIPUR AND 5 ORS	MS MONIKA MS. BABITA TH	MR S SURESH, ASG S VIJAYANAND SHARMA GA
66)	WP(C)/1126/2018	GUIMONANG KAMEI AND ANR Vs STATE OF MANIPUR AND ANR	MRS. L KIRANMALA MS. SANDHYARANI MR. P TOMCHA	GA
67)	MC(Review.Pet.)/1/2019 CONDONATION	AMAR LONGJAM Vs IOC LTD AND 2 ORS	MR. N IBOTOMBI	MR JUNO RAHMAN
68)	With Review.Pet./1/2019 CONDONATION	AMAR LONGJAM Vs IOC LTD AND 2 ORS	MR. N IBOTOMBI	Mr JUNO RAHMAN
69)	WP(C)/8/2019	THOCKCHOM (N) CHABUNGBAM (O) NANAO DEVI Vs STATE OF MANIPUR	MS. TH PREMLATA MS. L REBIKA MR. M RAKESH	GA
70)	WP(C)/10/2019	SMT PH(O) TAMPHASANA DEVI Vs STATE OF MANIPUR AND 5 ORS	MR TH SUSHILLO SINGH MR. CH ROBINCHANDRA	MS BEEDYASAREE M MR S SURESH, ASG MRS MOMOTA DEVI OINAM, ADDL AG
71)	WP(C)/12/2019	SMT T NEMLHING Vs STATE OF MANIPUR AND 4 ORS	MR TH SUSHILLO SINGH MR. CH ROBINCHANDRA	MS BEEDYASAREE M MR S SURESH, ASG MRS MOMOTA DEVI OINAM, ADDL AG
72)	WP(C)/17/2019	MD YAKUP ALI Vs STATE OF MANIPUR AND 3 ORS	MR. A ARUNKUMAR MR. S DIJESHWOR MS. KSH HARICHHAYA MR. N BIPIN MR. S GUNABANTA MR. HS PAONAM	MR. KH TARUNKUMAR MS H KUNJESHORI MS M RANI DEVI MR. BP SAHU GA
73)	WP(C)/52/2019	LETKHOMANG KHONGSAI Vs STATE OF MANIPUR	MR. L ROJESHON MR. AJOY PEBAM	MR. N IBOTOMBI MR. A ROMMEL MS. N SAVITRI GA

74)	WP(C)/61/2019	PAVEI PETER Vs STATE OF MANIPUR	THAODEM REBATI MR. KH TARUNKUMAR	GA
75)	WP(C)/65/2019	PH ADAI Vs STATE OF MANIPUR AND 4 ORS	Mr D JULIUS RIAMEI	GA
76)	WP(C)/72/2019	SL HENA Vs STATE OF MANIPUR AND 3 ORS	MR. B R SHARMA (RAVI) MR. SERTO T KOM	GA
77)	WP(C)/105/2019	HUIDROM NANDAKUMAR SINGH Vs STATE OF MANIPUR AND 2 ORS	MR. L ASHINIKUMAR MR. S DIJESHWOR MS. KSH HARICHHAYA MR. A ARUNKUMAR MR. N BIPIN MR. S GUNABANTA MR. HS PAONAM	MR. BP SAHU GA
78)	WP(C)/114/2019	SMT RK MEMI DEVI Vs STATE OF MANIPUR AND 3 ORS	MS M PUNAM MS MC LINTHOINGAMBEE MR MURTAZA AHMED MR. N JOTENDRO	GA
79)	WP(C)/115/2019	SAMARJIT SINGH Vs UNION OF INDIA AND 5 ORS	MR. A ARUNKUMAR MR. N BIPIN MR. S GUNABANTA MR. HS PAONAM	MR. BP SAHU MR S SURESH, ASG

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) Mr SAMOM IBJEN 11-02-2019 To 20-02-2019

**(R.K. MEMCHA DEVI)
REGISTRAR (JUDL.)**